

DIVISION BENCH  
COURT - I

O-212

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(CAA)/42(KB)2024  
IN  
C.A.(CAA)/227(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024

IN THE MATTER OF	<b>DIGNITY DEALTRADE PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 230-232 - SECOND MOTION</b>

**Appearance (via video conferencing/physically)**

Ms. Arti Vyas, PCS

] For Petitioner

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **21.08.2024**.

**Satyajit Roy**  
Court Officer